

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 03.02.2020

NOTICE

Take notice that the following matters listed on 04.02.2020 in Court – II stand adjourned. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No 544 of 2020 Comp. App. (AT) (Ins) No. 353 of 2019	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	Piyush Singh	Ranjana Roy Gawai
2.	Comp. App (AT) (Ins) No. 1415 of 2019	Narayan Singh Pathania Vs. Valuelabs LLP	Samudra Sarangi	

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By Order

-sd/-
Registrar